

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 417/94.

Between:

Smt. Dulam Seethamma.

and

Date of Order 6-4-94.

Applicant.

1. The General Manager,  
S.C.Rly, Railnilayam, Secunderabad.
2. The Divisional Railway Manager,  
S.C.Rlys, Sanchalan Bhavan, Secunderabad.
3. Senior Divisional Personnel Officer,  
S.C.Railways, Sanchalan Bhavan, Secunderabad.
4. The Divisional Accounts Officer, S.C.Rlys,  
Sanchalan Bhavan, Secunderabad.
5. Smt. Komaramma, Rlys Quarters,  
Nehrunagar, Block No. 381/1/1  
Khajipet, Warangal Dist.

... Respondents.

For the Applicant: Mr. N. Krishna Rao, Advocate

For the Respondents: Mr. J. R. Gopal Rao, SC for Rlys.

CORAM:

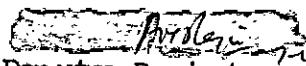
THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE CHAIRMAN  
AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Notice before admission.

Until further orders R-1 to R-4 are restrained from paying DCRG and other amounts payable due to the death of late Sri Venkateswarlu, an employee in the Railways until succession certificate is produced. Post on 13.6.94.

  
Deputy Registrar (J) CC

To

1. The General Manager, S.C.Rlys, Railnilayam, Secunderabad.
2. The Divisional Railway Manager, S.C.Rlys,  
Sanchalan Bhavan, Secunderabad.
3. The Senior Divisional Personnel Officer, S.C.Rlys.  
Sanchalan Bhavan, Secunderabad.
4. The Divisional Accounts Officer, S.C.Rlys.  
Sanchalan Bhavan, Secunderabad.
5. Smt. Komaramma, Rly. Quarters, Nehrunagar,  
Block No. 381/1/1 Khajipet, Warangal Dist.
6. One copy to Mr. N. Krishna Rao, Advocate, CAT.Hyd.
7. One copy to Mr. J. R. Gopal Rao, SC for Rlys, CAT.Hyd.
8. One spare copy.

pvm.

*Rone*  
7/4/94  
TYPED BY

*C.C. Yeddy*  
7/4/94  
COMPARED BY

CHECKED BY  
*225*

7/4/94  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)

AND

THE HON'BLE MR.TOCHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 6 - 4-1994

ORDER/JUDGMENT

M.A./R.A./C.A./No.

O.A.No.

in  
417/94,

T.A.No.

(w.p.)

Admitted and Interim Directions  
Issued.

Allowed

Postponed 13/6/94

Disposed of with directions

Dismissed.

for admission

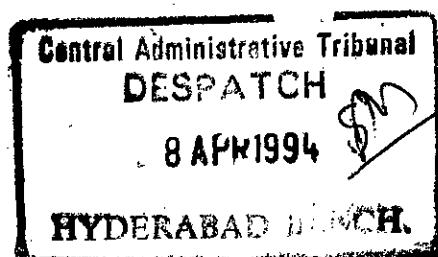
Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

pvm



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